Annexure-8 Date of commencement of CIRP: 03-06-2025 (Copy of the order received on 06-06-2025); List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of the corporate debtor: Rigved Technologies Private Limited;

Sl. No.	Name of Creditor	Details of Claim received		Details of claim admitted							Amount of any mutual	Amount of	Amount of	
		Date of receipt	Amount claimed	claim	Nature of claim	5	Amount covered by guarantee ??	Whether related party ?	% of Voting share in CoC	Amount of contingent claim	dues that may be set- off	claim not admitted	claim under verification	Remarks , if any
1	Employee State Insurance Corporation	19-06-2025	92,742	92,742	-	NA	NA						-	1

Note : The claims of the above claimants is provisionally admitted based on the information and the documents made available to the Interim Resolution Professional (IRP) by the Corporate Debtor and the claimant. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the IRP
